

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2388
ANSWERED ON:28.03.2012
ENGLISH LANGUAGE IN UPSC EXAMINATION
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Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether English language has been made compulsory in the UPSC examination;
- (b) if so, whether the Government is also likely to consider making Hindi and other Indian languages compulsory;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a): Testing of English language either as a language paper or as a component of general English is prescribed in most of the examinations conducted by the Union Public Service Commission (UPSC).

(b), (c) & (d): In the Civil Services (Main) Examination, candidates (except those belonging to North-Eastern States) are already required to answer a compulsory paper on one of the Indian languages included in the Eighth Schedule to the Constitution of India, which is qualifying in nature. At present, there is no proposal to make Hindi and other Indian languages compulsory for any other Examination conducted by the UPSC.